

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 23572/2014

STATE OF UP AND ORS

Petitioner(s)

VERSUS

TUTIYA Respondent(s)
(with appln. (s) for c/delay in filing SLP and office report)

Date : 04/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report in respect of the sole respondent is still
awaited.

List again on 13.1.2016.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.11.04
17:28:08 IST
Reason: